

Declaration of Assets and Liabilities

Year 2026

I. SANJAY KUMAR SINGH-I son of Sri Ram Narayan Singh aged 54 Years (approx).

belonging to Administrative Cadre and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Surbhi Suman)	Dependant-1 (Son-Aavya Singh)	Dependant-2 (Son-Aarav Singh)	Dependant-3
(i)	Cash	₹10,000/-	₹5,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. ₹21857/- SBI 2. ₹2,65,154/- SBI 3. ₹3124/- BOI	₹3,000/- SBI	x	x	x
(iii)	Bonds, Debentures and shares in Companies	Share ₹10000/- in Co-operative Bank Patna	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. ₹3639/- HY 2. ₹3639/- HY	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	1. Ford Eco Sport-2020 No.-BR01EU-5499 2. Motor Cycle No.-BR01DX-2833 3. Hundai Eon-2013-BR01BU-8360	x	x	x	x
(vi)	Jewellery (give details of weight and value)	60 gm. gold jewellery	210 gm. gold jewellery 200 gm. Silver Jewellery	x	x	x
(vii)	Other assets, such as values of claims / interests	Home appliances ₹2,00,000/-	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) (Surbhi Suman)	Dependant-1 (Son-Aavya Singh)	Dependant-2 (Son-Aarav Singh)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7 acre 71 decimal (Ancestral)	4 acre 55 decimal (Ancestral)			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	×	×	×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	×	×	×	×
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral House	×	×	×	×
(v)	Other (such as interest in property)	Share in ancestral property	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks	Housing Loan from SBI	₹45.53.453/-
	(ii) Loans from financial institutions	×	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	×	
	(b) dues to departments dealing with supply of water	×	
	(c) dues to departments dealing with supply of electricity	×	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹97,677/- AY 2025-26 PAN-DDPPS7550N	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service.
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Kumar Singh.....

Name of Employee: **Sanjay Kumar Singh-1**

Place: Patna

Designation: Assistant Section Officer

Date:

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.